

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

17. \*I.A. 1023/2021  
I.A. 2412/2020  
I.A. 2354/2020  
IN  
C.P.(IB)-54(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **09.07.2021**

NAME OF THE PARTIES: R.H. Petroleum Pvt Ltd.

V/s

Tag Offshore Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Counsel for the Liquidation, Mr. Amir Arsiwala is present through virtual hearing. None appeared for Petitioner.

**I.A. 2354/2020**

The counsel appearing for the liquidator requested time to take instructions regarding the exact date of vacating the subject matter of the premises and also with regard to the payment of rent from January 2021 till the date of vacation.

List this matter along with all other pending applications on **07.09.2021**.

Sd/-  
CHANDRA BHAN SINGH  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)